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Title: Demand to sanction a Kendriya Vidyalaya for Vellore Parliamentary Constituency.

SHRI D.M. KATHIR ANAND (VELLORE): Hon. Speaker, Sir, we all remember the historic Vellore Sepoy Mutiny that originated in Vellore District which led to the freedom struggle in India. Vellore Parliamentary Constituency sends more than 40,000 persons to our prestigious Navy, Army and Air Force. Moreover, about 25,000 to 30,000 military families are residing in Vellore Constituency. For more than 25 years, this House has heard the voices from my Constituency requesting for a Kendriya Vidyalaya for those military families. Therefore, I request this august House to sanction a Kendriya Vidyalaya to my Parliamentary Constituency.

In 2010, the then Deputy Commander Maj. Thamburaj requested the Tamil Nadu Government to allot land to build a Kendriya Vidyalaya. The then Chief Minister Dr. Kalaignar Karunanidhi sanctioned that land in 2011. But till today the land has not been put to use. I request this august House to put in a word to the Government of India to sanction a Kendriya Vidyalaya in my Constituency and show patronage to our military families. Thank you.

माननीय अध्यक्ष :

श्री कुलदीप राय शर्मा को श्री डी.एम. कथीर आनंद द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

